

Misc.(B) 37/2020

**Present: Shri C. B. Gogoi, Sessions Judge, Udalguri.**

Order


13-03-2020

This is an application U/S 439 Cr.P.C. seeking bail for accused Munna Basfor @ Raju Basfor in connection with Udalguri PS case No. 23/2020 U/S 366 IPC.

Though today is the date fixed for case diary, IO informed that FR has already been laid. It is pleaded that accused has been in jail since 17-02-2020 and the girl has already been married by accused.

Since, detention of the accused is not warranted, accused Munna Basfor @ Raju Basfor is allowed to go on bail of Rs. 10,000/- with one surety of like amount to the satisfaction of learned Eleka Magistrate I/D Jail.

Bail petition is accordingly disposed off.

  
(C. B. Gogoi)  
Sessions Judge, Udalguri  
Dist Udalguri, BTAD (Assam)

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Sessions Judge, Udalguri  
Dist Udalguri, BTAD (Assam)